NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/81/2016

NAME OF THE PETITIONER(S)

: R. PREETHA

NAME OF THE RESPONDENT(S)

: M/S STYLUS POLYSTORES PRIVATE LIMITED &

3 OTHERS

UNDER SECTION

S.No. Name (in Capital)

: 397/398

Represented by

Signature

1. ABRAHAM MARKOS

ADVOCATEFOR RESPONDENTS.

ORDER

Representing counsel for petitioner present. Shri Abraham Marcos, counsel for respondents present and he stated that he is unable to submit his arguments today due to personal inconvenience and sought time. Considering his request, time extended at request. Put up on 02.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)